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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 584/2024

RAKESH KUMARI

.....Petitioner

Through: Mr. Aditya Tyagi and Mr. Prakash

Priyadarshi, Mr. Beni Prasad Rathore

Advocates.

versus

GOVT OF NCT OF DELHI & ORS.

.....Respondents

Through: Mr. Satyakam, ASC for GNCTD with

Mr. Pradyut Kashyap, Advocate

Mr. T. Singhdev, Ms. Anum Hussain, Mr. Sourabh Kumar, Advocates for

R-2.

Mr. Ajay Kumar Aggarwal, Ms. Mansi Chadha, Advocates for Bar

Council of India/R-2

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER 16.07.2024

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- 1. It is already 4:45 PM. Due to paucity of time, it is not possible to take up this matter today.
- 2. Re-notify on 22nd November, 2024.

SANJEEV NARULA, J

JULY 16, 2024/ab